



REVISED LIST OF BUSINESS NO 191

No.191

MONDAY 31ST AUGUST, 2026
11.30 A.M.

1. **THE NATIONAL SONG ‘VANDE MATARAM’, FOLLOWED BY THE NATIONAL ANTHEM** (To be played).
2. **QUESTIONS**
 - (a) **POSTPONED STARRED QUESTION TO BE ORALLY ANSWERED**
Postponed Starred LAQ No.007C tabled by S/Shri. Cruz Silva, Carlos Ferreira and Vijai Sardesai Hon. MLAs’ ‘regarding Industrial Plots allotted’ (originally slated for answer on 16-03-2026) to be orally answered.
 - (b) **STARRED QUESTIONS**
Replies to Questions in Starred list (Corrected) listed for the day to be orally answered.
 - (c) **UNSTARRED QUESTIONS**
Replies to Questions in Unstarred list (Corrected) listed for the day to be laid on the Table.
3. **OBITUARY REFERENCES**
HON. SPEAKER, to make the Obituary References of the sad demise of the following distinguished dignitaries/luminaries: -
 1. **Late Smt. Jennifer Monserrate**, Hon. legislator, representing the Taleigao Constituency for three terms and former Minister for Revenue, Information Technology and Labour and Employment.
 2. **His Highness Late Shri Sheikh Hamad bin Khalifa Al Thani**, Father Amir of Qatar.
 3. **Padma Vibhushan Late Smt. Asha Bhosale and Padma Bhushan Late Smt. Suman Kalyanpur and Late Smt. S. Janaki**, veteran music legends.
 4. **Late Dr. Ketan Bhatikar**, a renowned physiotherapist and a noted Congress leader, known for his dedication to health care and public service.
 5. **PadmaShri Late Pandit Prasad Sawkar**, veteran actor, playwright, author and a music legend.
 6. **Late Shri Ajit Kerkar**, an eminent theatre artiste and former Vice-President of Kala Mandir, Ponda.
 7. **Late Shri Sanjay Talwadkar**, veteran actor and a Konkani author.
 8. **Late Shri Anand Kamath**, a noted Konkani writer.



9. **Late S/Shri Ligorio Fernandes, Henry D'Souza and Patrick Dourado**, veteran tiatr and music legends.
10. **Late Shri Prabhakar Prabhu Moye**, veteran freedom fighter.
11. **Late Shri Ramakant Payaji**, veteran theatre legend.
12. **Former Army Vice-Chief Lt. Gen Late Shri Vijay Oberoi**, who rose to military's highest echelons.
13. **Late Dr. Shri Narana Sinai Coissore**, an eminent Portuguese Parliamentarian of Goan origin, noted lawyer and professor of law.
14. **Padmashri Late Shri Dr. Dnyandeo Patil**, Former Governor of Bihar, West Bengal and Tripura.
15. **Late Shri Narayan Mandrekar**, ZP Member of Anjuna Constituency.

4. **CONGRATULATORY REFERENCES**

HON. SPEAKER, to make the following Congratulatory References: -

1. **Dr. Pramod Sawant**, Hon. Chief Minister, **Dr. Ramesh Tawadkar**, Hon. Minister for Art and Culture, Tiatrists, artistes, writers and stakeholders of the Tiatr fraternity for the historic and well-deserved recognition of “**Tiatr**” the popular Goan musical theatre which has been officially added to the National Inventory of Intangible Cultural Heritage list maintained by the Government of India.

2. **Shri Yuri Alemao, Hon. Leader of Opposition**, on being conferred the Lokmat Global Changemaker Award at the Lokmat One World Summit and Awards, 2026 in Mauritius. The award was presented to him by His Excellency Shri Dharambeer Gokhool, Hon. President of the Republic of Mauritius.

3. **Shri Vijai Sardesai, Hon. MLA**, representing Fatorda Constituency, on being conferred the People's Award-International Politician of the Year, 2026 at the House of Commons, Westminster, London. The award was presented to him by Shri Gareth Thomas, Hon. Member of Parliament for Harrow West, United Kingdom.

4. **Miss Sadhvi Satish Sail**, from Goa, for winning Femina Miss India World 2026 and she will represent India at Miss World 2027 to be held in Tanzania.

5. **Ms. Seazel Daynisha Fernandes**, a Biomedical scientist, Cancer Biologist and PHD Research scholar, on being honoured with the top student award and the prestigious top project award by the Royal Society of Biology (UK) at the House of Commons, Palace of Westminster, London. Her pioneering research on cancer therapeutics, particularly in combating chemo resistant cancers, is a remarkable contribution to biomedical science and has brought immense pride to Goa and India.



6. Lieutenant Abhida Eshana Barretto of Chinchinim, on being commissioned into the Army Medical Corps as a Lieutenant through the Short Service Commission after graduating with distinction from the prestigious Armed Forces Medical College, Pune.

7. Master Ethan Vaz, hailing from Curtorim, for being conferred as India's 96th Chess Grandmaster.

8. Dr. Prashant Bhangu, Senior Director, of the Liver Transplantation and Hepatobiliary Surgery Department at Medanta, Gurugram and Alumnus of Goa Medical College, who has recently achieved a major milestone, being independently verified and ranked among the World's Top 5% Scientists in the 2025 Sci Rank Global Registry.

9. Shri Venson Paes, hailing from Curtorim, for representing India in the Genuine Cup held at Houston, USA. He along with other four Goan players, **S/Shri Joel Rodrigues, Francis Parisapogu, Saish Naik and Akshay Kumar Yadav**, were also part of the victorious Gold Medal Team at Special Olympic Games held at Berlin, Germany.

10. Shri Ajit Doval Ji, for being conferred the Lokmanya Tilak National Award 2026 in recognition for his distinguished and unwavering service to the Nation.

11. Shri Sainath S. Uskaikar, for his short documentary “**Wai**” for winning the Best Documentary Award at the New York Indian Film Festival 2026.

12. Team Kineco, led by **Shri Shekar Sardesai**, for being selected to design and supply the interiors of 100 Vande Bharat Sleeper trains. This achievement demonstrates Goa's growing industrial and technological capabilities.

13. Ms. Raksha Parvatkar, for receiving the prestigious National Florence Nightingale Award, 2026 for her dedicated and compassionate service in the healthcare fraternity.

14. Rev. Fr. José Walter Benigno de Sá, for completing 50 long and dedicated years of priesthood. His five decades of spiritual service, guidance and commitment to the community deserve the appreciation and gratitude of the House and the people of Goa.

15. Shri Shashwat Kamat, for his remarkable achievement of joining Wolverhampton Wanderers' Category-1 Academy as a Performance Analyst. His journey from FC Goa to Queens Park Rangers and now to Wolverhampton Wanderers is a proud reflection of Goa's immense sporting talent and the growing global recognition of its young professionals.



16. Ms. Jazzelle Fernandes, for her outstanding achievement of winning the international titles of Miss Teen Universe Tourism 2026 and Best Evening Gown at the Miss Teen Universe pageant held in Manila, Philippines.

17. Shri. Vithal Gawas, on being elected as the President of “Akhil Gomantak Marathi Sahitya Sammelan” organized by Gomantak Sahitya Sewak Mandal Panaji held at Borim-Goa.

5. ORDINANCES TO BE LAID ON THE TABLE

1. SHRI. ATANASIO MONSERRATE, Hon. Minister for Revenue to lay the following Ordinances:

- 1) The Indian Stamp (Goa Amendment) Ordinance, 2026 (Ordinance No. 1 of 2026).
- 2) The Goa Land Revenue Code (Amendment) Ordinance, 2026 (Ordinance No. 2 of 2026).
- 3) The Goa Legislative Diploma No.2070 Dated 15-4-1961 (Amendment) Ordinance, 2026 (Ordinance No. 3 of 2026).

2. SHRI. MAUVIN GODINHO, Hon.Minister for Transport to lay “The Goa Motor Vehicles Tax (Amendment) Ordinance, 2026. (Ordinance No. 5 of 2026)”

3. SHRI. VISHWAJIT P. RANE, Hon.Minister for Urban Development to lay “The Goa Municipalities (Amendment) Ordinance, 2025, (Ordinance No. 4 of 2026).

4. SHRI. SUBHASH A. SHIRODKAR, Hon.Minister for Cooperation to lay “The Goa Co-operative (Amendment) Ordinance, 2026. (Ordinance No. 6 of 2026)”

6. PAPERS TO BE LAID ON THE TABLE

1. DR. PRAMOD SAWANT, Hon. Chief Minister to lay the following on the Table of the House:

- a. Annual Report of the Goa Lokayukta under Section 16(5) of the Goa Lokayukta Act 2011 for the year 2024-2025.
- b. Annual Report of the Goa Human Rights Commission for the Year 2025-2026.
- c. Audit Report of the Secretary, District Legal Services Authority, North Goa, Merces Goa, Tiswadi for the financial year 2024-2025.
- d. Audit Report of the Member Secretary, Goa State Legal Services Authority, Hon.High Court of Bombay, Porvorim Goa, for the financial year 2023-2024.
- e. Annual Report 2025-2026 of Goa State Pollution Control Board.
- f. I. Notifications issued under the Goa Goods and Services Tax Act, 2017

(a) Rate Notifications

1. Notification No 38/1/2017-Fin(R&C) (01/2026-Rate) dated 01/05/2026, published in the Official Gazette, Extraordinary, Series I No. 5 dated 02/05/2026.



2. Corrigendum No. 38/1/2017-Fin (R&C)/32404 dated 17/07/2026, published in the official Gazette, Extraordinary, Series No. 16 dated 17/07/2026

(a) Tax Notifications

1. Notification No. 38/1/2017-Fin(R&C)/31169 dated 10/03/2026, published in the Official Gazette, Extraordinary No. 5, Series II No. 49, dated 10/03/2026.
 2. Notification No. 38/1/2017-Fin(R&C)/32403 dated 17/07/2026, published in the Official Gazette, Extraordinary No. 2, Series II No. 16, dated 17/07/2026
- g. Annual Report of Goa Public Service Commission for the Year 2025-2026 (THIRTY EIGHTH REPORT).

2. **SHRI. SUBHASH SHIRODKAR**, Hon. Minister for Water Resources to lay the Annual Report for the year 2023-2024, 2024-2025, 2025-2026 in respect of State Dam Safety Organization under DAM Safety Act 2021.

3. **SHRI. ATANASIO MONSERRATE**, Hon. Minister for Revenue to lay the following Notifications /Orders on the Table of the House: -

1. Notification No. 16/01/01/2025-Rev-I/PF-1/2834 dated 01/10/2025 - appointing the 4-10-2025 as the date on which provision of the Goa Land Revenue Code (Amendment) Act, 2025 comes into force.
2. Notification No. 16/01/01/2025-Rev-I/PF-1/2835 dated 01/10/2025 The Goa Land Revenue (Disposal of Government Lands) (Amendment) Rules, 2025
3. Notification No. 17/78/2025-RD/2830 dated 01/10/2025 appointing the 4-10-2025 as the date on which provision of the Goa Legislative Diploma No. 2070 d\dated 15-4-1961(Amendment) Act, 2025 come into force.
4. Notification No. 17/78/2025-RD/2831 dated 01/10/2025 The Goa Regularization of Grant / Allotment of Encroached Comunidade Land Rules, 2025
5. Notification No. 26/04/05/2024-RD/01 dated 01/01/2026 The Goa (National Knowledge Based) Land Survey of Urban Habitations Rules, 2025.
6. Notification No. 16/27/2010/-RD/487 dated 15/04/2026 The Goa Land Revenue (Record of Rights and Register of Cultivators) (Amendment) Rules, 2026.
7. Order No. 35/06/01/2025-RD/681 dated 22/05/2026 regarding Taleigao village of Tiswadi Taluka was identified as the pilot area for implementing methodology by classifying it into five different categories such as 'A', 'B', 'C', 'D' and 'E' as delineated in the plan of village Taleigao and depending upon Zone and area involved for valuation of land purpose.
8. Order No. 35/01/03/2026-RD/854 dated 06/07/2026 regarding manner of charging of stamp duty for deemed conveyance.



7. **CALLING ATTENTIONS**

1. **Shri Vijai Sardesai**, MLA to call the attention of the Hon. Chief Minister/ Minister for Education to the following: -

“Attention of the House is drawn as regards the people of Goa, particularly the youth, over the high unemployment rate , lack of adequate job opportunities in the teaching field. The Steps the Government has taken to ensure that qualified Goans have access to decent employment with fair salaries, job security and dignified working conditions, so that our youth are not forced to leave Goa in search of a secure future.”

2. **Shri Aleixo R. Lourenco**, MLA to call the attention of the Hon. Chief Minister/ Minister for Finance to the following: -

“Attention of the House is drawn as regards the apprehensions of the people of Goa arising from various alleged claims made by Opposition regarding the State’s fiscal health. The steps the Government has taken to clarify the present financial position of the State, including its debt, fiscal deficit, revenue position and overall financial sustainability and place the facts before the House to allay public apprehensions.”

8. **ASSENT TO BILLS**

SECRETARY to report assent of the Hon. Governor to the following Bills:

1. The Goa Appropriation (No. 2) Bill, 2026
2. The Goa Appropriation (No. 3) Bill, 2026
3. The Goa (Mopa Airport Development Authority) (Amendment) Bill, 2026
4. The GIM University Bill, 2026
5. The Goa School Education (Amendment) Bill, 2026
6. The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2026

9. **PRESENTATION OF THIRD REPORT (2026) BUSINESS ADVISORY COMMITTEE REPORT**

DR. PRAMOD SAWANT, Hon. Chief Minister to present the Third Report (2026) of the Business Advisory Committee; and

ALSO to move the following.

“This House do agree with the Third Report (2026) of the Business Advisory Committee”.

10. **WITHDRAWAL OF BILLS**

1. **SHRI ATANASIO MONSERRATE**, Hon. Minister for Revenue to move a motion under Rule 166 to withdraw Bill No.18 of 2017 The Goa Requisition and Acquisition of Property Bill, 2017.



ALSO to withdraw the Bill.

2. DR. PRAMOD SAWANT, Hon. Chief Minister to move a motion under Rule 166 to withdraw Bill No. 10 of 2022 The Registration (Goa Amendment) Bill, 2022.

ALSO to withdraw the Bill.

3. SHRI DIGAMBAR KAMAT, Hon. Minister for Public Works to move a motion under Rule 166 to withdraw Bill No.22 of 2023 The Goa Highways Law (Revival of Operation, Amendment and Validation) Bill, 2023.

ALSO to withdraw the Bill.

4. DR. PRAMOD SAWANT, Hon. Chief Minister to move a motion under Rule 166 to withdraw Bill No.21 of 2024 The Bharatiya Nagarik Suraksha Sanhita (Goa Amendment) Bill, 2024.

ALSO to withdraw the Bill.

5. SHRI ATANASIO MONSERRATE, Hon. Minister for Labour and Employment to move a motion under Rule 166 to withdraw Bill No.7 of 2025 The Employment Exchanges (Compulsory Notification of Vacancies) (Goa Amendment) Bill, 2025.

ALSO to withdraw the Bill.

6. SHRI NILKANTH HALARNKAR, Hon. Minister for Factories and Boilers to move a motion under Rule 166 to withdraw Bill No.25 of 2025 The Factories (Goa Amendment) Bill, 2025.

ALSO to withdraw the Bill.

11. GOVERNMENT BILLS - INTRODUCTION

1. DR. PRAMOD SAWANT, Hon. Chief Minister/Finance Minister to move for leave to introduce The Goa Goods and Services Tax (Amendment) Bill, 2026.

ALSO to introduce the Bill.

2. DR. PRAMOD SAWANT, Hon. Chief Minister/Minister for Law and Judiciary to move for leave to introduce The Registration (Goa Amendment) Bill, 2026.

ALSO to introduce the Bill.

3. DR. PRAMOD SAWANT, Hon. Chief Minister/Minister for Law and Judiciary to move for leave to introduce The Goa Advocates Protection Bill, 2026.



ALSO to introduce the Bill.

4. DR. PRAMOD SAWANT, Hon. Chief Minister /Minister for Education to move for leave to introduce The Goa Private Universities (Amendment) Bill, 2026.

ALSO to introduce the Bill.

5. DR. PRAMOD SAWANT, Hon. Chief Minister, to move for leave to introduce The Goa Prisons and Correctional Services Bill, 2026.

ALSO to introduce the Bill

6. DR. PRAMOD SAWANT, Hon. Chief Minister to move for leave to introduce The Goa Ease of Doing Business (Miscellaneous Amendments) Bill, 2026.

ALSO to introduce the Bill

7. SHRI VISHWAJIT P. RANE, Hon. Minister for Women and Child Development to move for leave to introduce The Goa Children's (Amendment) Bill, 2026.

ALSO to introduce the Bill.

8. SHRI VISHWAJIT P. RANE, Hon. Minister for Health to move for leave to introduce The Goa Medicare Service Personnel and Medicare Service Institutions (Prevention of Violence and Damage or Loss to Property) (Amendment) Bill, 2026.

ALSO to introduce the Bill.

9. SHRI VISHWAJIT P. RANE, Hon. Minister for Urban Development to move for leave to introduce The Goa Municipalities (Amendment) Bill, 2026.

ALSO to introduce the Bill.

10. SHRI MAUVIN GODINHO, Hon. Minister for Transport to move for leave to introduce The Goa Motor Vehicles Tax (Amendment) Bill, 2026.

ALSO to introduce the Bill.

11. SHRI SUBHASH SHIRODKAR, Hon. Minister for Co-operation to move for leave to introduce The Goa Co-operative Societies (Amendment) Bill, 2026.

ALSO to introduce the Bill.



12. SHRI ATANASIO MONSERRATE, Hon. Minister for Revenue to move for leave to introduce The Goa Land Revenue Code (Amendment) Bill, 2026.

ALSO to introduce the Bill.

13. SHRI ATANASIO MONSERRATE, Hon. Minister for Revenue to move for leave to introduce The Goa Legislative Diploma No.2070 dated 15.4.1961(Amendment) Bill, 2026.

ALSO to introduce the Bill.

14. SHRI ATANASIO MONSERRATE, Hon. Minister for Revenue to move for leave to introduce The Indian Stamp (Goa Amendment) Bill, 2026.

ALSO to introduce the Bill.

12. ANNOUNCEMENT OF RE-CONSTITUTION OF VARIOUS COMMITTEES FOR THE YEAR (2026-2027)

Hon. Speaker to Re-constitute the Various Committees for the year 2026-2027.

13. SUSPENSION OF RULE

SHRI MAUVIN GODINHO, Hon. Minister for Legislative Affairs, to move the motion under Rule 306 to suspend Rule 31 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly as under:

“That Rule 31 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly be suspended for this Session”.

PORVORIM - GOA
31ST AUGUST, 2026

NAMRATA ULMAN
SECRETARY